

ANSHUL MEHTA
मेट्रोपोलिटन मजिस्ट्रेट
Metropolitan Magistrate
कोर्ट नं. 25
Court No. 25
कडकडदुमा कोर्ट, दिल्ली
Karkardooma Court, Delhi

STATE Vs. Amba Devi
FIR No. 70/2020 PS Mayur Vihar U/s. 420/384 IPC

03.05.2021

The present application is taken up for hearing through VC through

CISCO WEBEX APP.

Present : Ld. APP for the State.

Sh. Varun Mudgil, Ld. Counsel for applicant through VC.

An application U/Sec. 437 Cr.P.C. for the release of the applicant / accused

Amba Devi is moved by her Counsel.

Reply filed by the IO.

Before proceeding further, it is pertinent to lay down certain facts. That initially an anticipatory bail application filed by the present applicant/accused was dismissed by the Ld. Sessions court and subsequently, one regular bail application was dismissed by present court. Further vide order dated 19.04.2021, a regular bail application was dismissed by Ld. Sessions court.

Further, it also pertinent to mention here that when on 19.04.2021, the regular bail application was dismissed by Ld. ASJ, the chargesheet was already on record and the said fact is also reflected in the order of Ld. ASJ itself.

Today it is submitted by the Ld. Counsel that the fact that the chargesheet has been filed, was not mentioned by the IO in his reply to the bail application filed before the Ld. ASJ. However, in view of the court, since the fact of filing of the chargesheet has been mentioned by the Ld. ASJ in his order dated 19.04.2021, the same is a non issue and by no stretch of imagination can be considered as a ground for granting bail. Further, I have also perused the chargesheet and after perusal of the same, it is observed that the name of the present applicant / accused is mentioned at Sl. no. 2 in column no. 11.

Therefore, in view of the above, the court is of the opinion that no new ground has emerged since the order dated. 19.4.2021 passed by the Ld. ASJ, accordingly the present bail application is dismissed.

Copy of the order be given dasti on request.

Application is disposed off accordingly.



Sd/-
(ANSHUL MEHTA)
MM (East)/KKD/Delhi/03.05.2021
Metropolitan Magistrate
KKD Courts, Delhi